

**Report As per
Hon'ble National Green Tribunal**

(Order dated 05th Aug, 2024)

**In the matter of
News item appearing in The Times of India dated 29.07.2024 titled "Sewage Overflowing
Contaminating drinking water in Gurgaon's Sushant Lok1"**

IN

Original Application No.

1047/2024

Report in Compliance of Hon'ble NGT order dated 05.08.2024 in the matter of News item appearing in The Times of India dated 29.07.2024 titled "Sewage Overflowing Contaminating drinking water in Gurgaon's Sushant Lok I"

1. Background: -

This original application is registered suo moto on the basis of the news item titled "Sewage Overflowing Contaminating drinking water in Gurgaon's Sushant Lok I" appearing in the Times of India dated 29.07.2024.

Hon'ble National Green Tribunal vide order dated 05.08.2024 has directed as follows: -

"The news item relates to the problem of overflowing sewer lines for the past two years in the Sushant Lok I colony of Gurgaon. The article alleges that the sewer lines were not desilted, causing wastewater to back up and overflow on to streets across the colony. As per the article, the stench of sewage on roads is nauseating and stagnant water is becoming a breeding ground for mosquitoes.

The news item states that the Municipal Corporation of Gurgaon allotted Rs. 30.7 lakhs for desilting of sewer lines with the help of a bucket machine yet no work has been done on the ground. The article claims that the RWA has repeatedly complained about the problem but no action has been taken by MCG. Moreover, residents suspect that the sewage is mixing with the drinking water and contaminating it, even the devotees are being forced to navigate through dirty water to get to the colony temple"

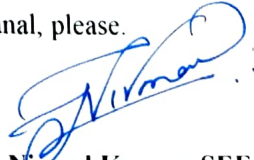
2. Compliance of Hon'ble National Green Tribunal directions: -

In compliance of Hon'ble NGT order dated 05.08.2024, this office asked to Municipal Corporation, Gurugram for submit action taken report in this regard and Municipal Corporation, Gurugram submitted his action taken report through email dated 08.11.2024 and the same was verified by Sh. Aparnesh Kumar, Scientist B alongwith RWA's member on 08.11.2024 and found that at two nearby locations sewage was overflowing (**Photographs attached as Annexure-1**). After that this office has intimated to Municipal Corporation, Gurugram to take necessary action in this regard. The location was visited by the filed staff of Municipal Corporation, Gurugram. It was stated that there was blockage in inspection chamber of house hold connection which was addressed immediately by removing the blockage. It resolved the problem at both nearby locations. (**Photographs attached as Annexure-2**). These two locations were visited on 11.11.2024 morning also, no overflow of sewage was observed.

3. Recommendations: -

The complaint which is subject matter of present matter has been resolved, however, Municipal Corporation, Gurugram should have periodic monitoring by regular inspection through its filed staff and attend such kind of complaints promptly.

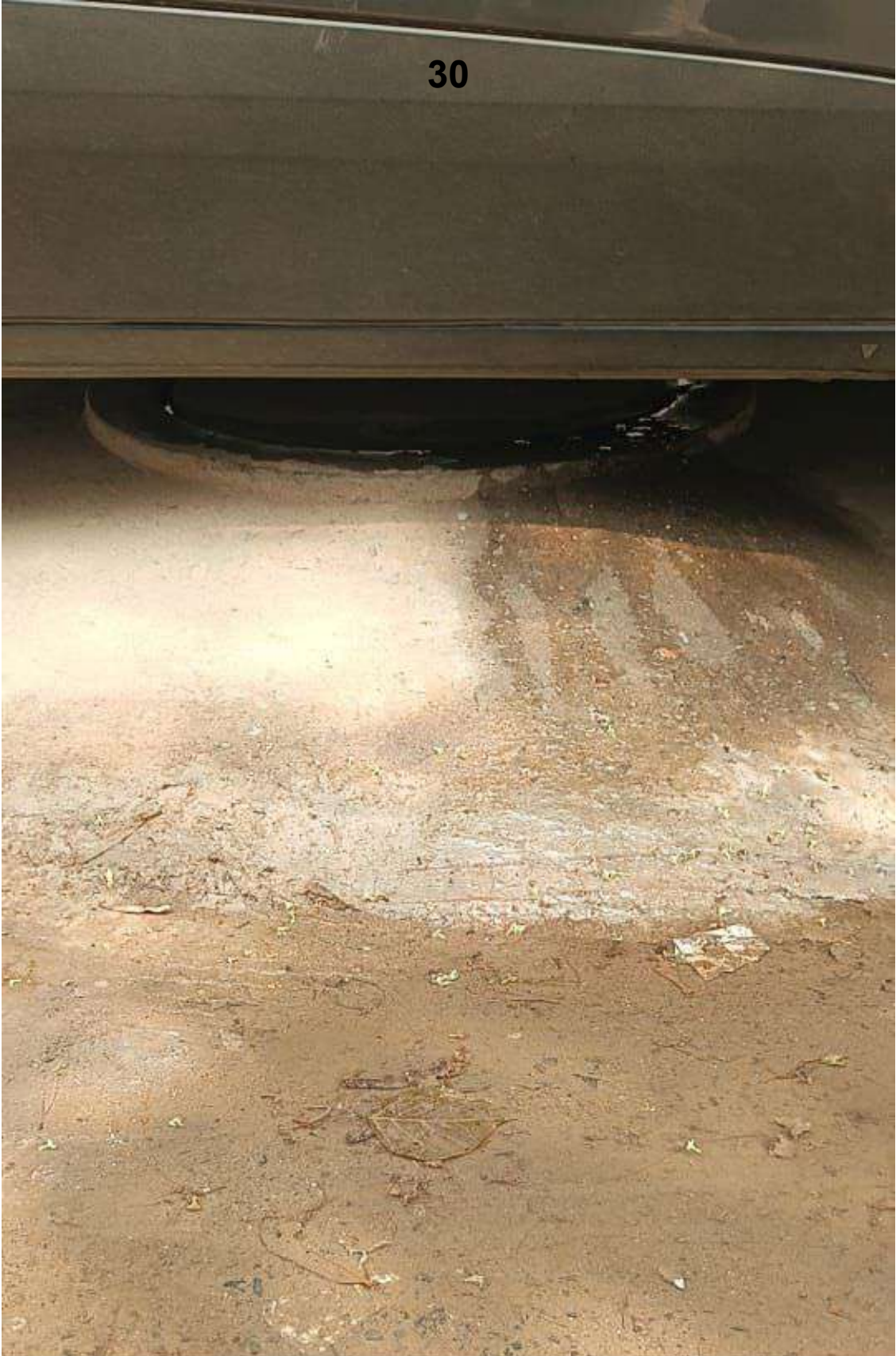
The report is being submitted for kind consideration of this Hon'ble Tribunal, please.


Nirmal Kumar, SEE
Regional Officer,
Gurugram Region (N)

Date: 11.11.2024

Place: Gurugram

30



1719, Sushant Lok Rd, Block C, Sushant
Lok Phase I, Sector 43, Gurugram,
Haryana 122003, India

Latitude

28.453701°

Longitude

77.085647°

LOCAL 13:54:19

GMT 08:24:19

FRIDAY 11.08.2024

ALTITUDE 216 METER

31



1689, Block C, Sushant Lok Phase I,
Sector 43, Gurugram, Haryana 122002,
India

Latitude

28.453370°

Longitude

77.085490°

LOCAL 13:53:28

GMT 08:23:28

FRIDAY 11.08.2024

ALTITUDE 216 METER



Shot on Y15
Vivo AI camera